

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar General)**

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**Subject: Guidelines for closure of High Court and Courts Subordinate to it in the event of death of any constitutional authority or high dignitary.**

**Notification**

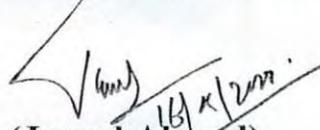
**No: 50 /LP**

**Dated: 16.10.2020**

Hon'ble Full Court, in its deliberations held on 28.09.2020, has been pleased to lay down guidelines for closure of the High Court and Courts Subordinate to it in the event of death of the following dignitaries on the day shown against each:

- (i) **President of India** : On the day on which the death occurs.
- (ii) **Vice President of India** : On the day on which the death occurs.
- (iii) **Prime Minister of India**: On the day on which the death occurs.
- (iv) **Chief Justice of India**: On the day on which the death occurs.
- (v) **Judge of Supreme Court of India**: On the day on which the death occurs.
- (vi) **LG of J&K** : On the day on which the death occurs.
- (vii) **LG of Ladakh** : On the day on which the death occurs.
- (viii) **Chief Justice of the High Court of J&K** : On the day on which the death occurs.
- (ix) **Judge of the High Court of J&K** : On the day on which the death occurs.
- (x) The Courts shall not ordinarily close in the event of the death of any other dignitary.

**By Order of the Full Court.**

  
**(Jawad Ahmed)**

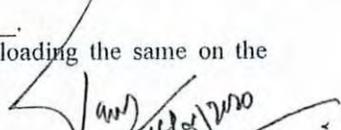
**Registrar General**

No: 9611-27 /LP

Dated: 16.10.2020

**Copy of the above forwarded to:**

1. Registrar General, Supreme Court of India, New Delhi.
2. Advocate General, UT of Jammu and Kashmir, Srinagar.
3. Registrar General, High Court of \_\_\_\_\_.
4. Secretary Bar Council of India, New Delhi.
5. Secretary to the Govt. Department of LJ&PA, J&K, Srinagar.  
.....for information.
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
7. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
..... for information of their Lordships.
8. Registrar Vigilance, High Court of J&K at Srinagar.
9. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
10. Registrar Computers, High Court of Jammu and Kashmir, Srinagar.
11. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
12. Director, J&K Judicial Academy, Srinagar.
13. Principal District and Sessions Judge \_\_\_\_\_.
14. The President, J&K High Court Bar Association, Jammu/Srinagar.
15. The President, District Bar Association \_\_\_\_\_.
16. CPC, e-Courts Project, High Court of Jammu and Kashmir for uploading the same on the High Court Website.

  
**Registrar General**